

is a prominent new item about the finding of 40 KG of gold, 500 KG of silver, 400 pairs of golden diamond bangles and 2,000 silk sarees and documents
...*(Interruptions)*

12.54 hrs.

(Shri P.M. Sayeed in the Chair)

DR. K.P. RAMALINGAM (Tiruchengode) : Please allow me to speak.

MR. CHAIRMAN : I will allow you.

DR. K.P. RAMALINGAM (Tiruchengode) : I read with concern all the national dailies...*(Interruptions)*

SHRI SHIVANAND H. KOUJALGI : How many times will he raise it? It cannot be discussed again in the same Session. He has raised it already
...*(Interruptions)*

MR. CHAIRMAN : I will give you a chance.

DR. K.P. RAMALINGAM : Sir, as a responsible Member of this august House, I share with all the Members our deep concern about the need to book the economic offenders...*(Interruptions)*

I read with concern all the national dailies
...*(Interruptions)* I read the national dailies both yesterday and today. There was a prominent news item
...*(Interruptions)* Please allow me to speak. It is a very important matter. It is pertaining to the economy of India
...*(Interruptions)*

MR. CHAIRMAN : Shri Rawale, you have already raised it.

[Translation]

SHRI MOHAN RAWALE : When Shri Nijlingappa was Chief Minister of Karnataka, he had announced in Vidhan Sabha that he would ensure that no injustice is done to the Marathi speaking population. I want that you should give a direction to the Government in this regard. Dr. Chandra Shekhar Patil seized documents by forcibly entering the office of Nippani Municipal Committee...*(Interruptions)* This way atrocities are being committed on Marathi speaking people for the last forty years. I want that you should give a direction to the Government in this regard...*(Interruptions)*

[English]

MR. CHAIRMAN : You have already said about it.

[Translation]

SHRI MOHAN RAWALE : I want that you should give a direction to the Government because the atrocities being committed on the Marathi speaking persons need to be stopped...*(Interruptions)* In 1986 nine persons were killed there...*(Interruptions)* The Kannada speaking people have committed atrocities on us...*(Interruptions)*

[English]

MR. CHAIRMAN : You have already raised it. Sit down please.

[Translation]

SHRI MOHAN RAWALE : I request that you should give a direction to the Government in this regard...*(Interruptions)* Mr. Chairman, Sir, you give a direction in this regard. The Government should react to it...*(Interruptions)*

[English]

DR. K.P. RAMALINGAM : Why are you disturbing me? This is an important issue which I am raising during the Zero Hour. The Chair has already allowed me
...*(Interruptions)*

MR. CHAIRMAN : I have called Dr. Ramalingam to speak. Shri Rawale, you have already said whatever you wanted to say. It is over. I have already called Dr. Ramalingam to speak. Please be seated. They have already taken note of it.

DR. K.P. RAMALINGAM : Mr. Chairman, Sir, as a responsible Member of this august House, I share with all the Members our deep concern about the need to book the economic offenders.

I read with concern all the national dailies
...*(Interruptions)* I read the national dailies, both yesterday and today. There was a prominent news item about the finding of 40 kilograms of gold, 500 kilograms of silver, 400 pairs of golden-diamond bangles, 2000 silk sarees and documents pertaining to the ownership of palatial and luxurious bungalows - not one or two but more than 43 in number! All these were lying with a single individual...*(Interruptions)*

SHRI RAJIV PRATAP RUDY (Chhapra) : Sir, there are matters about the Prime Minister. There are matters about the Chief Minister of Bihar also. So, these matters should not be raised in this House...*(Interruptions)*

DR. K.P. RAMALINGAM : I am not telling about anybody else.

MR. CHAIRMAN : Do not disturb him, please. Let him say whatever he wants.

DR. K.P. RAMALINGAM : This huge and evidently concealed property was unearthed by a State Government's Vigilance Department. Through this House, I would like to ask the Central agencies as to what they are doing. Why was timely action not taken by all these agencies that look into the economic offences like Income-Tax, FERA etc?...*(Interruptions)*

I am sure, all the right thinking Members of this august House will agree with me that it is a matter of great concern to all the nationalists. Economic offences can destabilise not only our economy but also our country. Economic offence is definitely anti-national. Such offenders should be proclaimed as anti-nationals.

All patriots should come forward to condemn such offenders...*(Interruptions)* It is very important.

Our leader Dr. Kalaingar, the Chief Minister of Tamil Nadu, gave our Prime Minister a photo album recently. It contained pictures of a number of bungalows constructed in a span of five years by an individual whose salary was just one rupee per month and sixty rupees in five years...*(Interruptions)*

Since that individual was in public life till recently, Central Government should hold a photo exhibition about this miracle-low-cost houses. This may benefit a number of poor people in this country.

That particular individual's house was recently attached by the Income-Tax Department for an arrears of Rs. 3.50 crore. But gold, silver and properties worth Rs. 58 crore have been unearthed from the same individual's same premises. The Union Government must come forward with a statement before this House about these findings. A report should be presented to Parliament. Noticing of 40 kilograms of gold, 400 pairs of golden-diamond bangles, 500 pairs of ornamental chappals shows that there is a new Indian Imalda Marcos emerging in Tamil Nadu. It should be shown to everybody. She is the former Chief Minister of Tamil Nadu...*(Interruptions)*

13.00 hrs.

The Finance Minister should make a statement in this regard...*(Interruptions)*

MR. CHAIRMAN : Shri Ahamed, I have called Shrimati Rajani Patil. It is her maiden speech. Please give her a patient hearing.

(Interruptions)

SHRIMATI RAJANI PATIL (Beed) : I would like to draw the attention of the House through you about the Ahmednagar-Beed-Parli railway issue which has been pending with the Central Government for years together. It is the major problem for the Beed district. Beed is one of the backward areas in Maharashtra. There is no major industry nor is there an irrigated land. It is isolated from each aspect of progress. It is the district which is known for the manufacturing of manual labourers for sugarcane cutting in various parts of Maharashtra, Karnataka and Goa. Every year three to 3.5 lakh of labourers migrate from my district to other parts of Karnataka and Maharashtra for six months.

Railway is a very important issue for my district for the future of the young generation. I request the Government through you, that while entering into 21st century, my district which is not at all connected with railways, should be prominently considered. The required funds should be provided in the Budget.

MR. CHAIRMAN : I now call Dr. Asim Bala to speak.

SHRI AMAR ROY PRADHAN (Coochbehar) : I never raise any matter in this House during Zero Hour. This is the first time I am rising.

MR. CHAIRMAN : I am calling names of those Members who have been permitted by the hon. Speaker. I am calling according to the long list that I am having. Please do not interrupt. If you allow me to conduct the House in orderly fashion, you may even get a chance.

(Interruptions)

[Translation]

SHRI DATTA MEGHE : Mr. Chairman, Sir, an officer of D.C.P. rank mishandles and abuses an M.P. and we cannot make a mention about it in the Home? A.D.C.P. throw me out...*(Interruptions)*

[English]

MR. CHAIRMAN : You have to give a notice in writing even to raise a matter during Zero Hour.

SHRI DATTA MEGHE : I have already given.

MR. CHAIRMAN : Then you wait for your turn.

(Interruptions)

MR. CHAIRMAN : Shri Ahamed, if you interrupt like this, you will not get the chance. Let there be an order in the House.

DR. ASIM BALA (Navadwip) : The employees of public sector units are starving as they are not getting payment of their salaries. Their family members have remained unfed. In the last Session, the Government made a commitment saying that they would review all the public sector industries on a unit basis. But till now there is no such attempt has been made to see that public sector units are revived and segregated. I would like to know whether those public sector units will be revived and those sectors will not be revived should be revived or closed down. Nothing has been done. As the salaries have been stopped, the family members of the employees are not getting any food to eat. In these circumstances, I want to have some reaction from the side of the Government. The Parliamentary Affairs Minister is here. I want him to respond regarding this matter.

(Interruptions)

Sir, I want some reaction from the Government. It is a very serious matter. They are not getting their salaries for the last three to four months.

SHRI BASU DEB ACHARIA : Sir, there are certain Public Sector Undertaking which have been referred to the BIFR. The salaries are not being paid to the employees regularly. Even the employees who have retired are not getting their settlement dues.

MR. CHAIRMAN : He has raised the matter and the Government has taken note of it. I cannot compel them from here to react to it.

Now, Shri Amar Roy Pradhan.

(Interruptions)